

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER-SHEET**

**ORDERS OF THE TRIBUNAL**

06/03/2014

O.A. No. 316/2012

Mr. P.N. Jatti, Counsel for the applicant.  
Mr. P.K. Sharma, Counsel for the respondents.

The learned counsel of both the parties have submitted that the relief claimed by the applicant in this O.A. has been granted at the level of the respondents in view of the fact that vide letter dated 17/06/2013, the applicant has been transferred from Hanumangarh to Phulera.

In view of the submissions made by the learned counsel for the parties, the O.A. is dismissed having become infructuous.

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(M. Nagarajan)  
Judicial Member